

to take over those sick industries of Uttar Pradesh; and

(c) if not, whether the Government propose to handover the sick industries of public Sector to the Private Sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRI-MATI KRISHNA SAHI): (a) The Reserve Bank of India maintains data regarding sick industrial units assisted by banks. According to the latest RBI data, 30,694 industrial units in small scale sector and 81 units in non-small scale sector were sick in the state of Uttar Pradesh as at the end of September, 1990.

(b) No, Sir.

(c) At present, there is no proposal to handover any Central Public Sector Undertaking in Uttar Pradesh to the private Sector.

#### **Funds for Promotion of Non-Conventional Energy Sources**

3170 SHRI M.V.V.S. MURTHY:  
SHRI HARI KISHORE SINGH:

Will the PRIME MINISTER be pleased to state:

(a) the amount allocated to encourage development of nonconventional energy sources during 1992-93 and the Eighth Five Year Plan, State-wise;

(b) the criteria fixed for such allocation;

(c) whether the Government have suffered any loss on the major projects

undertaken; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): (a) and (b) For the Development of Non-Conventional Energy Sources during 1992-93 Rs. 128.00 crores have been allocated in the Central Sector. Programme-wise details are given at Statement -I. The proposals for the Eighth Five Year Plan are in the process of finalisation.

For implementation of various New & Renewable Energy sources extension Programme, namely, Biogas, Improved Chulhas, Solar Thermal and Solar Cookers Programmes physical targets are allocated to different states and implementing agencies in respective years and corresponding to physical targets fund are released. Physical targets are fixed taking into consideration past performance area of operation, interest of State Government/Agency, suitability of system for different areas. State-wise physical Targets for extension programmes for the year 1992-93 are given at Statement.

(c) and (d) A Refuse Incineration-Cum-Power Generation Project, set up at Timarpur, Delhi on turnkey basis by a Danish firm at a cost of about Rs. 25.00 crores did not prove successful as the turnkey contractor failed to rectify the defects and successfully demonstrate its performance in accordance with the contract. Action has been initiated to recover full compensation from the contractor.

STATEMENT -- I

Programme-wise Allocation for 1992-93 for New and Renewable Sources of Energy

(Rs. in crores)

Sl. No.	Programme	Outlay 1992-93 (Tentative)
1	2	3
1.	NPBD (Incl. R & D, CBP/IBP)	60.00
2.	Improved Chulha	16.00
3.	Solar Thermal (Incl. SEC)	12.00
4.	Solar P.V.	9.00
5.	Wind Energy	10.00
6.	Urjagram	0.25
7.	Biomass	3.00
8.	HAEP	0.10
9.	Urb./Agr. Wastes (Inclusive of Rice Straw Agro Thermal Power Plant (Punjab))	1.00
10.	Alt. Fuels	1.00
11.	M. H. D.	0.50

Sl. No.	Programme	Outlay 1992-93 (Tentative)
1	2	3
12.	Geo. Energy	0.08
13.	Chem. Energy	0.22
14.	Ocean Energy	—
15.	Hydrogen Energy	0.25
16.	Micro/Hydel	8.00
17.	IREDA	4.00
18.	Reg. Off. etc.	0.70
19.	Infra. & Publ.	0.50
20.	Seminars/Conf.	0.05
21.	Intl. Coop.	0.07
22.	Data Bank/TIFAC	0.03
23.	Special Area Projects	1.25
24.	Energy Conserv.	—
Total		Rs. 128.00

**STATEMENT-II***Statement showing retails of Statewise Physical Targets (1992-93)*

<i>Sl. No.</i>	<i>State/Union Territory Agency</i>	<i>Biogas (Mts.)</i>	<i>Improve! Mts.</i>	<i>Soplar thermal (collector area m<sup>2</sup>)</i>	<i>Solar Croker(Mes.)</i>
1	2	3	4	5	6
1.	Andhra Pradesh	11000	1,15,000	1800	1000
2.	Arunachal Pradesh	12	3,00	385	50
3.	Assam	1000	40,000	365	50
4.	Bihar	3500	80,000	1850	200
5.	Goa	150	8,000	365	200
6.	Gujarat	29500	60,000	7135	4000
7.	Haryana	1900	50,000	1415	3000
8.	Himacahal Pradesh	3400	35,000	1445	3000
9.	Jammu & Kashmir	100	35,000	1195	700
10.	Karnataka	3500	90,000	33245	550
11.	Kerala	2000	70,000	1875	500

Sl. No.	State/Union Territory Agency	Biogas (Mts.)	Improve! Mts.	Solar thermal (collector area m <sup>2</sup> )	Solar Croker (Mes.)
1	2	3	4	5	6
12.	Madhya Pradesh	4000	1,40,000	6950	8000
13.	Maharashtra	18000	1,20,000	78135	3500
14.	Manipur	150	5,000	345	50
15.	Meghalaya	75	1,500	645	100
16.	Mizoram	120	3,000	275	50
17.	Nagaland	122	1,500	100	50
18.	Orissa	11000	75,000	645	400
19.	Pujnab	1900	17,00	3200	300
20.	Rajasthan	3000	1,25,000	3200	3500
21.	Sikkim	100	4000	275	50
22.	Tamil Nau	7500	1,00,000	2905	1000
23.	Tripura	50	1,000	180	50
24.	Uttar Pradesh	18000	3,00,000	7135	4000

Sl. No.	State./Union Territory Agency	Biogas (Mts.)	Improv'd Mts.	Solar thermal (collector area m <sup>2</sup> )	Solar Crocker (Mes.)
1	2	3	4	5	6
25.	West Bengal	7000	50,000	840	700
26.	Andman & Nicobar	5	4,000	275	50
27.	Chandigarh	3	1,000	915	50
28.	Dadra & Nagar Haveli	5	1,000	100	50
29.	Daman & Diu	2	300	—	—
30.	Delhi	10	20,000	2560	2000
31.	Lakshadweep	—	200	180	50
32.	Pondicherry	20	1,500	645	50
33.	KVIC	23500	85,000	—	—
34.	NDIB	300	20,000	—	—
35.	Forest Deptt. (MP)	100	—	—	—
36.	AIMC	—	20,000	—	—
37.	Others	—	—	1120	—
Total:		1,35,000	17,50,000	6000	48000